

(b) the subjects on which the said books have so far been published and the number of books published so far;

(c) the main features of the scheme; and

(d) the annual expenditure likely to be incurred by Government on the scheme and whether the amount earmarked for the purpose is considered adequate?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA):

(a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See LT-385/71.]

(d) There is a Fourth Plan provision of Rs. 3 crores and a provision of Rs. 10.00 lakhs in the Budget Estimates, 1971-72 for the implementation of this scheme. The provision for each year will be made on a year-to-year basis depending upon the progress of the expenditure.

पर्यटन केन्द्रों के रूप में मध्यप्रदेश में नए स्थानों के विकास का प्रस्ताव

*447. श्री गंगा चरण दीक्षित : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार चालू वर्ष में मध्यप्रदेश में कुछ स्थानों का पर्यटन केन्द्रों के रूप में विकास करने का है; और

(ख) यदि हाँ, तो उन स्थानों के, जिलावार, नाम क्या है?

पर्यटन और नागर विमानन मंत्री (डा० कर्णसिंह). (क) और (ख). जी हाँ। खजुराहो, कान्हा-बिस्ली राष्ट्रीय उद्यान, सांची और मोरान में पर्यटन सुविधायें प्रदान की जायेंगी।

एयर इंडिया द्वारा मलेशियन एयर सर्विस की सहायता

*448. श्री विभूति मिश्र : क्या पर्यटन

और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एयर इंडिया ने मलेशियन एयर सर्विस की सहायता करने का प्रस्ताव किया है; और

(ख) यदि हाँ, तो किस प्रकार की सहायता दी जायेगी?

पर्यटन और नागर विमानन मंत्री (डा० कर्णसिंह) : (क) और (ख). मलेशिया सरकार के अनुरोध पर एक राष्ट्रीय हवाई कंपनी की स्थापना के लिये एक रूपरेखा (ब्लू प्रिंट) तैयार करने में मलेशिया सरकार की सहायता करने के लिये एयर इंडिया और दक्षिण एयरलाइन्स दोनों ने एक-एक अधिकारी को मलेशिया में प्रतिनिधित्व किया गया। इन अधिकारियों ने अपनी रिपोर्ट दे दी है जिस पर मलेशिया सरकार द्वारा विचार किया जा रहा है।

Boeing-737 Aircraft of Indian Airlines
Damaged In a Lightning Storm

*449. DR. KARNI SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a Boeing-737 air craft of Indian Airlines was recently involved in a lightning storm and got damaged and pressurisation also failed in the air; and

(b) if so, the reasons why the Bonding of the Aircraft against lightning, which protects planes from lightning threat, was not properly done ?

THE MINISTER OF TOURISM AND CIVIL AVIATION : (DR. KARAN SINGH) :

(a) The investigation made into this matter by the Civil Aviation Department does not bring out any evidence of lightning having struck the plane.

(b) There was no defect in the bonding of the aircraft.

Foreign Tourists Visiting Kerala

*450. SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of TOURISM AND

Civil Aviation) be pleased to state :

(a) the number of foreign tourists who visited Kerala during the years 1966-70 and 1970-71; and

(b) the foreign exchange earned as a result thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Since tourist arrival statistics and estimated foreign exchange earnings are compiled on an all-India and not on a state-wise basis, specific information relating to tourists visiting Kerala during the last two years and foreign exchange earned from them are not available.

Loan given to Collieries Producing Coking Coal

1887. SHRI INDER J. MALHOTRA : Will the Minister of FINANCE be pleased to state the number of collieries producing coking coal which have been given amounts over Rs. 5 Lakhs as loan since 1969 ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : Statistics regarding bank advances to collieries producing coking coal are not maintained separately.

Loans for Development of Coal Mines In West Bengal and Bihar

1888. SHRI INDER J. MALHOTRA : Will the Minister of FINANCE be pleased to state :

(a) whether any cases of loans required for the development of coal mines West Bengal and Bihar are pending;

(b) If so, the number of such cases pending and the amount involved; and

(c) for how long these cases are pending and how much extra employment is envisaged directly or indirectly in case these loans are materialised ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (c). Information is not readily available and the same will be placed on the table of the House as soon as it becomes available.

Auction for realisation of Arrears of Income-Tax

1889. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of FINANCE be pleased to state :

(a) Whether the Tax Recovery Officer, New Delhi had conducted an auction on 3rd March, 1971 for realisation of Income Tax dues amounting to thousand of rupees from certain parties;

(b) if so, the exact nature of demand, the name of the parties and the actual amount fetched at this public auction; and

(c) the reasons for resorting to this method by the authorities and whether the parties had asked for more time to clear up their dues in instalments ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes Sir, The property bearing No. 112-113, Gautam Nagar, New Delhi was put to auction.

(b) The information is given as under :

Name of the party	Exact nature of demand	The actual amount fetched at this public auction
1.	2.	3.
Shri M. R. Dhawan Prop. M/s M. R. Dhawan & Co., Asaf Ali Road New Delhi.	Income tax arrears amounting to Rs. 33,63,119 as on the 31st March, 1970.	Nil, as the highest bid of Rs. 1,25,000 was rejected by the Tax Recovery Officer being inadequate.